

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NO.HCM.II/310/2013/ 752**

**Dated, Shillong 19<sup>th</sup> March, 2014**

**C O R R I G E N D U M**

The Tender Notice No. HCm.II/310/2013/479, dated 21<sup>st</sup> February, 2014, No.HCM.II/310/2013/605, Dated 6<sup>th</sup> March, 2014 and No. HCM.II/310/2013/647 Dated 10<sup>th</sup> March, 2014 issued and published earlier and which is to open on 10<sup>th</sup> April, 2014 at 10:30 A.M., **repeat 10<sup>th</sup> April, 2014 at 10:30 A.M.** is hereby cancelled due to administrative reasons.

Corrigendum Notice is also available in the High Court of Meghalaya  
WEBSITE : **meghalayahighcourt.nic.in.**

**REGISTRAR GENERAL**